

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.140/2018

Dated Tuesday, the 7th day of January, 2020

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

A.Selvam,

S/o.Arumugam,

No.4, Kamarajar Street,

V.P.Singh Nagar, Shanmugapuram,

Puducherry 605 009.

...Applicant

By Advocate M/s T.Vijay

Vs

1. The Director,

Jawaharlal Institute of Post Graduation,

Medical Education and Research,

Puducherry 605 006.

2.Shri A.Narendiran,

Finance and Chief Accounts Officer,

Jawaharlal Institute of Post Graduation,

Medical Education and Research,

Puducherry 605 006.

...Respondents

By Advocate Mr.M.T.Aruman(R-1)

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter came up for hearing, learned counsel for the applicant submits that the applicant is not pressing the OA. She has also made an endorsement in the case file to that effect.

2. Accordingly, the OA is dismissed as not pressed.

**(T.JACOB)
MEMBER (A)**

07.01.2020

M.T.

**(P.MADHAVAN)
MEMBER (J)**